F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.07.2018

ORDER NO. 146 OF 2018

Hon'ble HOD is pleased to order the following sitting commencing from 23/07/2018 to 03/08/2018 for CESTAT, New Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 23/07/2018 to 24/07/2018	Customs, Excise and Service Tax Division Bench Matters.
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 25/07/2018 to 03/08/2018	Service Tax Division Bench Matters
Hon'ble Sh. Bijay Kumar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 25/07/2018 to 03/08/2018	Custom and Excise Division Bench Matters.
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 23/07/2018 to 24/07/2018	Single Member Bench Matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 23/07/2018 to 27/07/2018	Chamber Work.

Note:

 Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified (The DB matters will get adjourned and the next date of hearing will be intimated in due course).

By order,

(Bineesh Kumar K. S.) Dy. Registrar (Admn)

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT , P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

Dy.Registrar